



# The Orissa Gazette

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*Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

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## PART I.

### Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

#### TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
FEBRUARY 1937—			
Thursday, 18th	.. 8-00 A.M.	Leave Government House, Puri.	By car.
	About 10-00 A.M.	Arrive Cuttack Circuit House.	
Friday, 19th	.. }	<b>HALT.</b>	
and Saturday, 20th	.. }		

A.S.  
For perusal.  
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H.C. Ray  
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C. S. Nair  
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DAY AND DATE.	STANDARD. TIME	STATION.	REMARKS.
FEBRUARY 1937—			
Sunday, 21st ..	3-00 P.M.	Leave Circuit House, Cuttack.	By car.

About  
5-00 P.M. Arrive Puri Government  
House.

**PARTY.**

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Private Secretary.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Governor's Camp, Orissa" without the addition of the name of any post town.

J. S. WILCOCK,

*Private Secretary to His Excellency  
the Governor of Orissa.*

**HOME, REVENUE AND FINANCE  
DEPARTMENTS.**

*The 18th February 1937.*

**NOTIFICATIONS.**

*The 11th February 1937.*

**No. 1523-A.**—Mr. J. R. Dain, C.I.E., I.C.S., Revenue Commissioner, Orissa, is granted leave on average pay for one month under Fundamental Rules 77 and 81, with effect from the 26th January 1937.

*The 11th February 1937.*

**No. 1525-A.**—Khan Bahadur Muhammad Hamid, Deputy Secretary to Government in the Home (Reforms) Department, is appointed to act in addition to his own duties as Secretary to Government in the Education, Health and Local Self-Government Department during the absence, on deputation, of Mr. A. F. W. Dixon or until further orders.

*The 18th February 1937.*

**No. 1808—2C/2/1/37-A.**—Mr. H. W. Alderson, Deputy Magistrate and Deputy Collector in charge of the Sadr subdivision of the district of Cuttack, is transferred to the headquarters station of the district of Koraput.

*The 18th February 1937.*

**No. 1812 - 2C/2/1/37-A.**—Babu Prabhat Chandra Patra, Deputy Magistrate and Deputy Collector in the district of Cuttack, is appointed temporarily to hold charge of the Sadr subdivision of that district.

**No. 1815—2C/2/1/37-A.**—Rai Sahib Ganesh Chandra Chandra, Deputy Magistrate and Deputy Collector, on being relieved of his special duties in the Finance Department, is appointed to hold charge of the Sadr subdivision of the district of Cuttack. X

*The 18th February 1937.*

**No. 1819—2C/2/1/37-A.**—M a u l̄a v i Muhammad Abdul Ahad, Deputy Magistrate and Deputy Collector in the district of Koraput, is transferred to the headquarters station of the district of Ganjam.

*The 18th February 1937.*

**No. 1823—2C/2/1/37-A.**—Babu Uday Nath Rath, Deputy Magistrate and Deputy Collector in the district of Ganjam, is transferred to the Khurda subdivision of the district of Puri.

*The 18th February 1937.*

**No. 1827—2C/2-1/37-A.**—Babu Braja Sundar Mahanti, Deputy Magistrate and Deputy Collector in charge of the Khurda subdivision of the district of Puri, is appointed to hold charge of Bargarh subdivision of the district of Sambalpur.

*The 18th February 1937.*

**No. 1831—2C/2-1/37-A.**—Mr. M. S. Rao, I.C.S., Joint Magistrate and Deputy Collector in charge of the Bargarh subdivision of the district of Sambalpur, is appointed to act as Magistrate and Collector of Puri.

*The 18th February 1937.*

No. 1835—2C/2-1/37-A.—On being relieved of his appointment as officiating Magistrate and Collector of Puri, Rai Bahadur Kartik Chandra Chandra, Deputy Magistrate and Deputy Collector, is appointed to hold charge of the Khurda subdivision of that district.

P. T. MANSFIELD,  
*Chief Secretary to Government.*

**EDUCATION, HEALTH AND LOCAL  
SELF-GOVERNMENT  
DEPARTMENTS.**

**NOTIFICATIONS.**

*The 12th February 1937.*

No. 15-L.S.G.—Dr. Subal Chandra Das is appointed to be temporary Civil Assistant Surgeon, with effect from the date on which he joins his appointment.

By order of the Governor,

M. HAMID,

*Secretary to Government.*

*The 15th February 1937.*

No. 954-L.S.G.—In pursuance of sub-section (1) of section 4 of the Indian Medical Council Act, 1933, the Government of Orissa are pleased to appoint the Registrar of the Orissa Council of Medical Registration to be the Returning Officer with effect from the 15th February 1937 for the purposes of an election under clauses (b) and (c) of sub-section (1) of section 3 of the Act.

M. HAMID,  
*Secretary to Government.*

**SUBORDINATE CIVIL SERVICE.**

**HOME, REVENUE AND FINANCE  
DEPARTMENTS.**

**NOTIFICATION.**

*The 18th February 1937.*

No. 1838—2C/2-1/37-A.—Babu Bipin Bihari Babu, Sub-Deputy Magistrate and Sub-Deputy Collector in the Bargarh subdivision of the district of Sambalpur, is appointed temporarily to hold charge of that subdivision.

P. T. MANSFIELD,  
*Chief Secretary to Government.*

**OFFICE OF THE REVENUE  
DIVISIONAL OFFICER.**

**NOTIFICATION.**

*The 10th February 1937.*

No. 4612-36-Ref.—It is hereby notified that Sriman Lingaraju Panigrahi of Berhampur who has withdrawn his candidature for the Chatrapur General Constituency under rule 36 (a) of the Orissa Legislative Assembly Electoral Rules, Part II, lodged with me his return of election expenses and his declaration on 9th February 1937.

These may be inspected in the office of the undersigned at Chatrapur between the hours of 11 A.M. and 4 P.M. on payment of Rs. 2 (Two) only.

SAMUEL DAS,  
*Revenue Divisional Officer and  
Returning Officer, Chatrapur.*

**OFFICE OF THE ELECTIONS OFFICER.**

**NOTIFICATION.**

*Puri, the 13th February 1937.*

No. 499-E.O.P.—In accordance with the provisions of rule 82 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, the names of the following candidates, who have been declared to be elected as members of the Orissa Legislative Assembly by the constituencies mentioned opposite their respective names, are hereby published:—

	Name.	Constituency.
1	Babu Raja Krushna Bose	... West Cuttack Sadr General
2	„ Bichitrananda Das	... Central „ „
3	„ Atala Behari Acharya	... North „ „
4	„ Nabakrushna Choudhury	... East „ „



	Name.	Constituency.
5	Babu Nityananda Kanungo	... South Cuttack Sadr General
6	„ Jadumoni Mangaraj	... Central Kendrapara „
7	„ Gobinda Prasad Singh	... North „ „
8	„ Lokenath Misra	... East „ „
9	„ Birakishore Behera	... East Jajpur „
10	„ Dwarakanath Das	... „ „ „
11	„ Birabar Narayan Chandra Dhir Narendra	West „ „
12	„ Sadhu Charan Das	... North „ „
13	„ Girija Bhusan Dutta	... Angul „
14	„ Mohan Das	... East Puri Sadr „
15	„ Jagabandhu Sinha	... South „ „
16	„ Bisi Behera	... North „ „
17	„ Jagannath Misra	... „ „ „
18	„ Prannath Patnaik	... East Khurda „
19	„ Godavarish Misra	... West „ „
20	„ Mukunda Prasad Das	... Central Balasore Sadr „
21	„ Nanda Kishore Das	... South „ „
22	„ Charu Chandra Ray Mahasaya	... North „ „
23	„ Nidhi Das	... West Bhadrak „
24	„ Jagannath Das	... „ „ „
25	„ Chakradhar Behera	... East „ „
26	„ Nrupalal Singh	... Sambalpur Sadr „
27	„ Bodhram Dubey	... „ „ „
28	„ Prahaladrai Lath	... West Bargarh „
29	„ Fakira Behera	... East „ „
30	Lal Artatran Deo	... Khariar „
31	Babu Biswanath Das	... Ghumsur „
32	Raja Bahadur Sri Ramchandra Mardaraja Deo Garu.	Kudala „
33	Sriman Mandhata Gora Chand Patnaik Mahasayo.	Chatrapur „
34	Babu Gobindo Podhano	... Aska-Surada „
35	„ Punya Naiko	... „ „
36	„ Divakara Patnaik	... Berhampur „
37	Sri Ramchandra Debo	... „ „
38	Vysyaraju Kasi Viswanadham Raju	... „ „
39	Babu Gobind Chandra Thatraj	... Baliguda-Khondmals „
40	Maharaja Sri Sri Sri Krishna Chandra Gajapati Narayan Deo.	Parlakimedi „
41	Sriman Sadasibo Tripati Mahasayo	... Naurangpur „
42	„ Radhamohan Sahu Mahasayo	... Jeypore-Malkangiri „
43	Babu Radhakrishna Biswasroy	... Koraput „
44	Khan Bahadur Saiyid Ahmad Baksh	... Cuttack Sadr Muhammadan
45	Saiyid Fazle Haque	... North Cuttack-cum-Angul Muhammadan

	Name.	Constituency.
46	Maulvi Abdus Sobhan Khan	... Balasore-cum-Sambalpur Muhammadan
47	Maulvi Latifur Rahaman	... South Orissa ,,
48	Srimati Sarala Devi	... Cuttack Town Women's
49	Mrs. A. Lakshmi Bai	... Berhampur Town ,,
50	Mr. Premananda Mohanty	... Orissa Indian Christian
51	Babu Rang Lal	... ,, Commerce and Industry
52	Raja Sir Rajendra Narayan Bhanja Deo Bahadur, Kt., O. B. E.	East Orissa Landholders
53	,, Krishna Chandra Mansingh Hari-chandan Mardaraj Bhramarbar Rai.	West ,, ,,
54	Babu Pyari Sankar Roy	... Orissa Labour

M. HAMID,

*Elections Officer to Government.*

**OFFICE OF THE DIRECTOR OF  
PUBLIC INSTRUCTION.**

**NOTIFICATION.**

*The 9th February 1937.*

**No. 5.**—Babu Biraj Mohan Senapati,  
Headmaster of the Phulbani Middle English

School, is allowed leave on average pay on medical certificate for four weeks under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code in continuation of the leave sanctioned to him in notification no. 4, dated the 28th of January 1937.

H. DIPPIC,

*Director of Public Instruction.*